

AIRPORTS ECONOMIC REGULATORY AUTHORITY APPELLATE TRIBUNAL

APPEAL No. 01/2013

with I.A. No.02, 03 & 21/2013

(Under Section 18(2) of the Airports Economic Regulatory Authority of India Act, 2008 against the order dated 15.01.2013 passed by the Airports Economic Regulatory Authority of India)

CORAM

**Hon'ble Mr. Justice V.S. Sirpurkar
Chairman**

**Hon'ble Mr. Rahul Sarin
Member**

**Hon'ble Mrs. Pravin Tripathi
Member**

In the matter of :

**Business Aircrafts Operators Association
V/s.**

...Appellant

Mumbai Int'l Airport Pvt. Ltd. and Anr. (AERA)

.... Respondents

Appearances :

Mr. Perceival Billimoria with Mr. Sharan Thakur, Ms. Roopali Singh & Mr. Utpal Kant, Advocates for the Appellant.

Mr. Krishnan Venugopal, Sr. Advocate with Mr. Sakya Singha Chaudhuri, Mr. Gautam Chawla and Mr. Shantanu Singh, Advocates for Respondent No.1 (MIAL).

Mr. Atul Nanda, Senior Advocate with Ms. Rameeza Hakeem & Mr. Priyadarshi Gopal, Advocates for AERA

ORDER

05th February, 2014

List this matter on **19th February, 2014** for continuation of arguments.

**(Justice V.S. Sirpurkar)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

AIRPORTS ECONOMIC REGULATORY AUTHORITY APPELLATE TRIBUNAL

APPEAL No. 08/2013

(Under Section 18(2) of the Airports Economic Regulatory Authority of India Act, 2008 against the order dated 01.02.2013 passed by the Airports Economic Regulatory Authority of India)

CORAM

Hon'ble Mr. Justice V.S. Sirpurkar
Chairman

Hon'ble Mr. Rahul Sarin
Member

Hon'ble Mrs. Pravin Tripathi
Member

In the matter of :

Airline Operators Committee, Chennai
V/s.

...Appellant

AERA & Ors. (AAI/DGCA/MCA)

.... Respondents

Appearances :

Ms. Syed Amber, Advocate for the Appellant.

Mr. Atul Nanda, Senior Advocate with Ms. Rameeza Hakeem & Mr. Priyadarshi Gopal, Advocates for AERA

Mr. Sukumar Pattjoshi, Sr. Advocate with Ms. Amrita Panda, Mr. Nitish Gupta, Advocates for AAI

ORDER
05th February, 2014

At the request of the counsel appearing for the Appellant, the matter is adjourned to **28th February, 2014**.

(Justice V.S. Sirpurkar)
Chairman

(Rahul Sarin)
Member

(Pravin Tripathi)
Member